## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI

PRESENT: SHRI K. ANANT	THA PADMANABHA SWAMY, N	MEMBER-JUDICIAL
APPLICATION NUMBER	:	
PETITION NUMBER	: CP/38/2017	
NAME OF THE PETITIONER(S)	: MOOLATH MANNIL SREENIVASAN & 2ORS	
NAME OF THE RESPONDENT(S)	: KOZHIKODE COCONUT FARMERS PRODUCER COMPANY LTD & 6 ORS	
UNDER SECTION	: 241/242	
S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURI
	REPRESENTATION BY WHOM	

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## **ORDER**

Ms Sreepriya Kalarikkal, PCS representing the petitioner present. Heard the submissions of the PCS. It appears that the provisions under Sec.244 of the Companies Act, 2013, have been complied with. The petition is admitted for hearing. Shri Jameskutty Antony, PCA, caused appearance on behalf of respondent and stated that he has not received copy of the petition and other documents relied upon. PCS representing the petitioner is directed to furnish the same to the other side. Time extended for filing counter. Put up on 11.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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